

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-07-2024 AT
11.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER :
PETITION NUMBER : IBA/719/2020
NAME OF THE PETITIONER : State Bank of India
NAME OF THE RESPONDENT(S) : N Radhika
UNDER SECTION : Sec 95(1) of IBC, 2016

ORDER

Ld. Counsel Mr.K.Chandrasekaran for the Petitioner. Ld. Counsel Ms.Sithara Sarangan for the Respondent.

Reply be filed within a week. This is the final opportunity failing which right to file reply will be closed.

Rejoinder be filed within a week thereafter.

List the Petition for hearing on **10.09.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk